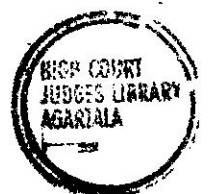


Pension Scheme for Transgender.



GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA, TRIPURA.

No. F. 3(72)/DSWE/PEN.CELL/2011(L)/9584(200) Dated, Agartala, the 12th August, 2015.

NOTIFICATION

The Governor of Tripura is pleased to introduce a **Pension Scheme for Transgender** w.e.f. 1st August 2015 for the welfare of the Transgender subject to fulfilment of the following criterion.

The details of the scheme are as follows:-

1. Name of The Scheme:

Pension Scheme for Transgender

2. Targeted Beneficiaries:

The Persons who is identified as Transgender having no source of income shall be eligible for getting pension with the following condition

- i) The applicant of all ages shall be eligible for getting the benefit under this scheme irrespective of APL/BPL.
- ii) The applicant must be a resident of Tripura.
- iii) The applicant shall submit a medical certificate from the Govt. medical officer not below the rank of Tripura health service Grade IV during submission of the application.

3. Rate of Pension:

Rs. 500/- per month per beneficiary

4. Proposed Date for Implementing the Scheme:

1st August 2015.

5. Method of selection of Beneficiaries:

The applications would be invited from the eligible candidates by giving wide publicity through print media and electronic media for submitting it to the office of the CDPO of the concerned area. The concerned G.P /V.C / N.P /AMC as the case will be consulted by CDPO.

6. Sanctioning Authority:

The CDPOs will sanction the Pension to the eligible cases.

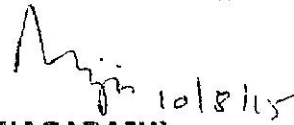
7. Evaluation and Monitoring:

The Department would monitor the progress of Payment of selected Beneficiaries in each month and submit a report to the govt. in each month.

8. **Others:**

The Govt. may make any change in the scheme as and when required.

By order of the Governor



(M. NAGARAJU)
Secretary to the
Government of Tripura